

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOKSABHA
UNSTARRED QUESTION NO. 1540
ANSWERED ON 09.02.2026

Audit of RUSA Funds in Karnataka

1540. Dr. K Sudhakar:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has carried out any audit of funds released under Rashtriya Uchchatar Shiksha Abhiyan (RUSA) to higher educational institutions of Karnataka, if so, the details of the findings thereof;
- (b) whether RUSA funds have been used properly across higher educational institutions of Karnataka, if so, the details thereof;
- (c) whether the Government has undertaken any infrastructure assessment of higher educational institutions of the said State especially in the Government sector, if so, the details thereof;
- (d) whether the mandated guidelines with respect to basic infrastructure in campuses are maintained by higher educational institutions of the said State, if so, the details thereof; and
- (e) if not, the details of the other steps taken by the Government to inspect and ensure that the quality of infrastructure is maintained across higher educational institutions in the said State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(Dr. SUKANTA MAJUMDAR)

(a) to (e): The Government launched the third phase of Rashtriya Uchchatar Shiksha Abhiyan (RUSA), a Centrally Sponsored Scheme (CSS) by the ministry as Pradhan Mantri Uchchatar Shiksha Abhiyan (PM-USHA) in June 2023 with an outlay of ₹12,926.10 crore for 2023–24 to 2025–26 to strengthen higher education in unserved and underserved areas.

The State/UTs governments being the implementing partner under the scheme in respective State/UTs, to ensure the quality of infrastructure development in higher educational institutions, works are generally executed by them through various implementing agencies such as Public Works Departments (PWDs) and other authorized government agencies, in accordance with approved norms and standards. Under the scheme, as per the government rules and procedures, regular audits of the scheme are conducted at Central and State/UTs level. Based on the audited statements of expenditure of the various supported HEIs, a consolidated Utilisation Certificate (UC) is sought from State/UTs for release of further grants to the State/UTs. The Ministry also reviews quality and progress of works through various review meetings, physical visits etc. under the scheme.
